

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA


C.P. No.535/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Sanjiv Kejariwal -Versus- Silver Arts Manufacturing Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Sakya Sen , Adv.
  2. Mr. Sunil Gupta, Adv.
  3. Mr. Ayan Dey, Adv.
- } Petitioners

  
15/2/18

1. Mr. ~~Jishu~~ Jishnu Chowdhury
  2. Mr. Saunak Mitra
  3. Mr. Rahul Singh.
  4. Mr. S. G. Muskar
- } Respondent

No: 1, 3 & 4  
Rahul  
13/2/18

ORDER

Ld. Counsel for the petitioners and the respondents is present.

Ld. Counsel appearing on behalf of the respondents submits that an application being I.A.No. 34/KB/2018 is pending. However, that I.A. is not found in today's list. Office is directed to trace the I.A. and place it before the Bench.

List it on 23/03/2018.

Interim order, if any, shall continue till next date of hearing.

Sd  
(Jinan K.R.)  
Member (J)